

(a) the reasons for not calling the second meeting of the Plant Level Advisory Committee of National Aluminium Company Ltd.;

(b) whether the constitution of the Committee has been delayed and the meeting is not regular as per the Bureau of Public Enterprises guidelines; and

(c) if so, the steps taken by his Ministry to streamline the whole procedure and policy in the interest of the development of the ancillary industries in and around the Alumina Aluminium Complex in Orissa ?

THE MINISTER OF STEEL MINES AND COAL (SHRI VASANT SATHE) : (a) to (c). A Plant Level Advisory Committee (PLAC) was not constituted last year. The first meeting of the PLAC was held on 14th July, 1984. On its recommendations, the following committees were set up :

- (i) One Plant Level Committee (PLC).
- (ii) Two Plant Level Sub Committees (PLSC) for Damanjodi and Angul sector.
- (iii) One Entrepreneurs Selection Committee (ESC).

As NALCO project is in the construction stage, the scope for ancillarisation is limited. However, NALCO have identified items for ancillarisation and accorded certain concessions to Small Scale Industries and other local parties registered with Government of Orissa and National Small Industries Corporation. Scope and prospects of ancillarisation during the operational stage have also been identified.

The next meeting of the PLAC is likely to be convened shortly.

#### **Export of Marine Products**

2759. SHRI AMARSINH RATHAWA : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the names of the big houses and multinational companies which are exporting marine products;

(b) the export made by these companies during the year 1984 and foreign exchange earned thereby;

(c) whether there is a decline in the export of marine products;

(d) if so, the reasons therefor; and

(e) the steps taken to increase the marine products during the year 1985 and the quantity likely to be exported.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b). The main big houses and multinational companies exporting marine products are, M/s. Konkan Fisheries Ltd., Tata Oil Mills Ltd., Voltas Ltd., Chowgule Engineers and Machines Ltd., Madras Rubber Factory, Spencer and Company, Britennia Seafoods, ITC Ltd., Rallis India Ltd., Union Carbide India Ltd., Hindustan Lever Ltd. and Wimco Ltd. During the year 1984, these companies exported approximately Rs. 21.6 crores worth of marine products.

(c) to (e). Foreign exchange earnings from marine products exports have generally shown an increase in the past few years, although quantities have shown some fluctuation depending on the catch.

Steps taken to increase the marine product exports include promotion of prawn farming, joint ventures and other schemes for development of deep sea fishing, diversified fisheries, improvement in fishing gear and craft, modernisation of processing plants and encouragement for value added items. The quantity likely to be exported during 1985 is presently estimated at 87,000 tonnes.

[Translation]

#### **Safeguard of Interest of Handloom Sector from Powerloom**

2760. SHRI ZAINUL BASHER : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) Whether he is aware that lakhs of handloom weavers are being rendered unemployed due to the setting up of powerlooms on a large scale in the traditional field of handloom in Uttar Pradesh;

(b) the number of unauthorised powerloom being operated as per Government's estimate;

(c) whether Government propose to take any step to safeguard the interest of handloom sector from powerloom; and

(d) if so, the details thereof ?